

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.09.2025

ORDER NO. 173 of 2025

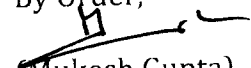
Hon'ble President is pleased to partially modify the roster order no. 161 of 2025 for **CESTAT, Allahabad** on **18.09.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 18.09.2025 at 2:30 p.m.	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Part heard matter: C/70604 and 70613/2025 M/s. Bhagwati Products Ltd. vs. Commissioner of Customs (Pre.), Noida

Note:

1. The hearing will take place by virtual mode.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Allahabad /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad/Mumbai /Bar Association, Allahabad /O/o Commissioner, Allahabad /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar